NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

42

C.S.P. No. 1027/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2018

NAME OF THE PARTIES: Cappemini Solutions Private Limited.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

11 Manali

Kehiragar Adv. Appliant

Companies

ilb Mr Legal

ilb Alm Legal

<u>ORDER</u>

CSP No. 1027/230-232/NCLT/MB/MAH/2017

The Company Petitions are allowed, vide separate Order.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)